

# ORISSA HIGH COURT

## FILING REPORT AS ON :10/05/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0004177/2022	MD MUSTAK ALLI @ SIBU VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	GOLANTHARA (BERHAMPUR) /8 /2022 () //
2	BLAPL/0004178/2022	MADHAB KANTERI VS STATE OF ODISHA	DIGAMBAR SETHI VS	MUDULIPODA /80 /2021 () //
3	BLAPL/0004179/2022	BARUN MAJHI VS STATE OF ODISHA	TRILOCHAN NANDA VS	SINAPALI /172 /2021 () //
4	BLAPL/0004180/2022	SHANKAR LAHAJAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	JUNAGARH /432 /2021 () //
5	BLAPL/0004181/2022	PATURU CHINNARAO VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KALIMELA /112 /2022 () //
6	BLAPL/0004182/2022	DEBI PRASAD BISWAL @ DEVI PRASAD BISWAL @ SMRUTI RANJAN MOHAPATRA VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	CHANDRASEKHARPUR /96 /2022 () //
7	BLAPL/0004183/2022	CHITA KAWASI VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /188 /2022 () //
8	BLAPL/0004184/2022	RATHOD BIRBAL VS STATE OF ODISHA	ASIT KUMAR JENA VS	KALIMELA /112 /2022 () //
9	BLAPL/0004185/2022	BHARAT BINDHANI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	//0 () //
10	BLAPL/0004186/2022	ABNISH NAYAK @ AVNEESH NAYAK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BOLANGIR TOWN /15 /2021 () //
11	BLAPL/0004187/2022	AMJAD KHAN @ PAPU VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	KHALLIKOTE /173 /2022 () //

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12	BLAPL/0004188/2022	PANCHU MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA (1) VS	DHARMABANDHA PS /31 /2021 () //
13	BLAPL/0004189/2022	BABU @ PRATAP DAS VS STATE OF ODISHA	SATYABRATA DASH VS	BYREE /49 /2021 () //
14	BLAPL/0004190/2022	SANATAN JENA @ SANU JENA VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	JAJPUR TOWN /290 /2020 () //
15	BLAPL/0004191/2022	SONU ROUT VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	/ /0 () //
16	BLAPL/0004192/2022	KEDAR MAJHI VS STATE OF ODISHA	BASUDEV MISHRA VS	CHANDAPUR /37 /2020 () //
17	BLAPL/0004193/2022	JITENDRA SETHI @ JITU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR (KODALA) /334 /2020 () //
18	BLAPL/0004194/2022	BATU @ PUPUN BISWAL @ PAPUN BISWAL VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	BANARAPAL /399 /2021 () //
19	BLAPL/0004195/2022	BARUNA SAHOO VS STATE OF ODISHA	SITIKANT MISHRA VS	BHUBANESWAR G.R.P.S. /36 /2022 () //
20	BLAPL/0004196/2022	KHETRABASI PALEI VS STATE OF ODISHA	SITIKANT MISHRA VS	KHURDA ROAD G.R.P.S. /36 /2022 () //
21	BLAPL/0004197/2022	PITABASH PANDA VS STATE OF ODISHA	BIRENDRA KUMAR PARDHI VS	SAHID NAGAR P.S. /518 /2021 () //
22	BLAPL/0004198/2022	PRASANTA PADAL @ PADALU VS STATE OF ODISHA	DHANOJ KUMAR SAHOO VS	MUNIGUDA /186 /2021 () //
23	BLAPL/0004199/2022	MALAYA SINGH	SUBRATA PANDA	BADSAHI /112 /2022

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0004200/2022	ALIYA DAS	ASISH CHANDRA RATH	ASTARANGA /177 /2021
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0004201/2022	MADAN DIGAL	SURYAKANTA DWIBEDI	BALLIGUDA /130 /2019
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0004202/2022	HADIBANDHU MALLICK @ KALIA	BAIJAYANTI MOHANTY	BALLIGUDA /53 /2022
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0004203/2022	SAROJ DIGAL	S.S.RAY 2	ASKA /572 /2021
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0004204/2022	DURYODHAN SAMANTARAY	ASHOK SAHOO	/ /0
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0004205/2022	RAMA PARABHUE @ RAM PARA BHOI	SURYAKANTA DWIBEDI	MURIBAHAL /159 /2021
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0004206/2022	DILLIP KUMAR PRADHAN	PRADEEP KUMAR MOHAPATRA	CAPITAL P.S. /185 /2022
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0004207/2022	BIJAYA SAHU	BASANTA KUMAR DAS	HINDOL /85 /2018
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0004208/2022	SAROJ KUMAR CHERO	DUSHMANTA SAHOO	MOHANA /158 /2021
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0004209/2022	KANHU CHARAN SWAIN	KURESH PRASAD DASH	BUGUDA /193 /2018
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0004210/2022	SAMMEL DIGAL @ SAMUEL @ SAMAL DIGAL	SURYAKANTA DWIBEDI	BHANJANAGAR /654 /2020
		VS	VS	()

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35	BLAPL/0004211/2022	STATE OF ODISHA BALARAM SAHU VS	JULU KHANSAMA VS	// RAIRAKHOL /121 /2021 ()
36	BLAPL/0004212/2022	STATE OF ODISHA KALIMA KARADA VS	BISWA RANJAN DAS VS	// BHUBANESWAR G.R.P.S. /53 /2022 ()
37	BLAPL/0004213/2022	STATE OF ODISHA RAJIV SINDRIA @ LUCKY VS	HIMANSHU SEKHAR MISHRA VS	// BOLANGIR TOWN /622 /2021 ()
38	BLAPL/0004214/2022	STATE OF ODISHA SIDHANTA MALI VS	SUCHIT KUMAR NAYAK VS	// / /0 ()
39	BLAPL/0004215/2022	STATE OF ODISHA MANGU @ MANOJ MOHARANA VS	BIPLAB KUMAR DASH VS	// CUTTACK SADAR /100 /2018 ()
40	BLAPL/0004216/2022	STATE OF ODISHA ARUN ANKA VS	SURYAKANTA DASH VS	// SEMILLIGUDA /14 /2021 ()
41	BLAPL/0004217/2022	STATE OF ODISHA BALARAM BHOI @ BALIA VS	BIBEKANANDA BHUYAN VS	// NIMAPADA /400 /2021 ()
42	BLAPL/0004218/2022	STATE OF ODISHA DEEPAK KUMAR JENA VS	DEBASISH SAMAL VS	// CYBER CRIME AND E.O, BALASORE /5 /2022 ()
43	BLAPL/0004219/2022	STATE OF ODISHA DANDUDHAR SAHU VS	PRAHALLADA SAHU VS	// PHIRINGIA /4 /2022 ()
44	BLAPL/0004220/2022	STATE OF ODISHA BABULI CHARAN PADHIARI VS	U.C.MISHRA VS	// BHUBANESWAR VIGILANCE /9 /2022 ()
45	BLAPL/0004221/2022	STATE OF ODISHA(VIG.) SUSILA MEHER VS	DEBENDRA KUMAR DHAR VS	// PADAMPUR /144 /2021 ()
		STATE OF ODISHA		//

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46	CMP/0000416/2022	A.APPA RAO VS KAMALA KANTA PANDEY	SUVASHISH PATTANAIK VS	// 0 //
47	CMP/0000417/2022	CHANDRAKANTI SAHOO VS AKSHAYA BEHERA	BASUDEV PUJARI VS	// 0 //
48	CMP/0000418/2022	SANKAR BEHERA VS BIDYADHAR MOHAPATRA	SUBRATA PANDA VS	// 0 //
49	CMP/0000419/2022	BACHANI SA @ SAHA VS PRAFULLA KUMAR BAG	KOUSIK ANANDA GURU VS	// 0 //
50	CMP/0000420/2022	JOGENDRA JENA VS BANSIDHAR JENA	LAKSHMAN MISHRA VS	// 0 //
51	CMP/0000421/2022	BATAKRUSHNA NAYAK VS SUNIL KUMAR MALLICK	LAKSHMAN MISHRA VS	// 0 //
52	CMP/0000422/2022	GOLAPA NAYAK VS ANANTA CHARAN SAHOO	BISWA PRAKASH DHAL VS	// 0 //
53	CONTC/0003319/2022	KAILASH CHANDRA MAHAPATRA VS SANJAYA KUMAR SWAIN, DIVISIONAL FOREST OFFICER	ADV VS	// 0 //
54	CONTC/0003320/2022	BASUDEV MAHARANA VS PURNA CHANDRA SETHI, DEO, KEONJHAR	ADV VS	// 0 //
55	CONTC/0003321/2022	MAHENDRA KUMAR SAHOO VS ANU GARG, PRINCIPAL SECY., WR DEPT.	ADV VS	// 0 //
56	CONTC/0003322/2022	SUSILA NAIK VS DR.SANTOSH KUMAR MISHRA, SUPDT. M.K.C.H.MEDICAL, COLLEGE HOSPITAL	ADV. VS	// 0 //
57	CONTC/0003323/2022	DEBAPRIYA SETHY	ADV.	//

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		VS	VS	0
		CHIEF CONSERVATOR FOREST(KENDU LEAVE)CUTTACK CIRCLE		//
58	CONTC/0003324/2022	BENUDHAR BISWAL	ADV.	//
		VS	VS	0
		ADDL. CHIEF SECY.,HOME DEPT.		//
59	CONTC/0003325/2022	SURYA NARAYANA SAHU	ADV.	//
		VS	VS	0
		NIKUNJA BIHARI DHAL,IAS		//
60	CONTC/0003326/2022	RABINDRANATH BHOL	BIBEKANANDA NAYAK	//
		VS	VS	0
		BDO, BADAMBA BLOCK, NARSINGHPUR		//
61	CONTC/0003327/2022	SALMA MARNDI @ MAJHI	RADHARAMAN DAS NAYAK	//
		VS	VS	0
		ASHIS SINGH, I.P.S.		//
62	CONTC/0003328/2022	SANGRAM KESHARI BEHERA	ADV	//
		VS	VS	0
		SANGRAMJIT NAYAK, DIRECTOR OF MUNICIPAL ADMINISTRATION AN DEX OFFCIO ADDL. SECY		//
63	CONTC/0003329/2022	SAMILATA PRADHAN	ADV	//
		VS	VS	0
		SANGRAMJIT NAYAK, DIRECTOR OF MUNICIPAL ADMINISTRATION AN DEX OFFCIO ADDL. SECY		//
64	CONTC/0003330/2022	SUMANTA KUMAR PARIDA	ADV	//
		VS	VS	0
		BISHNUPADA SETHI, I.A.S.		//
65	CONTC/0003331/2022	PHAGUNU@FAGUNU SAHU	AKASH KUMAR PATTAJOSHI	//
		VS	VS	0
		RAJ KUMAR SHARMA, I.A.S.		//
66	CONTC/0003332/2022	MANORANJAN SAHOO	ADV	//
		VS	VS	0
		SARAT CHNDRA SAHOO, DIRECTOR SECONDARY EDUCATION		//
67	CONTC/0003333/2022	PRAVASH CHANDRA MOHARANA	ADV	//
		VS	VS	0
		SANJEEV KUMAR SINGH, DEO, KENDRAPARA		//
68	CONTC/0003334/2022	SRUJATI KRUSHNA BEHERA	ADV	//
		VS	VS	0

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69	CONTC/0003335/2022	BISHNUPADA SETHY, I.A.S. SHANTI PRADHAN VS	ADV VS	// // ()
70	CONTC/0003336/2022	SUBHASHREE PATRA, C.D.P.O, I.C.D.S. PROJECT, KHALLIKOTE, GANJAM SUMIT KUMAR SAHOO VS	ADV VS	// // ()
71	CONTC/0003337/2022	STATE OF ODISHA PRAFULLA KUMAR MISHRA VS	PRASANTA KUMAR PANDA VS	// // ()
72	CONTC/0003338/2022	SATYABRATA SAHOO, SECY, R AND DM RAJESH MOHANTY VS	ADV VS	// // ()
73	CONTC/0003339/2022	BISHNUPADA SETHI, COMMNR.CUM SECY., S AND ME DEPT SUNI LENKA VS	ADV VS	// // ()
74	CONTC/0003340/2022	TAPAN KUMAR PARIDA, ORS., TAHASILDAR, BARAMBA KAILASH CHANDRA MAHAPATRA VS	ADV VS	// // ()
75	CONTC/0003341/2022	SANJAYA KUMAR SWAIN, DIVISIONAL FOREST OFFICER. RASHMI GOCHHAYAT VS	ADV VS	// // ()
76	CONTC/0003342/2022	ANANYA DAS, I.A.S. ARJUN CHARAN SIA VS	ADV. VS	// // ()
77	CRLMA/0000108/2022	SATYABRATA SAHU, I.A.S. PRABIN RANJAN THAKUR VS	MANAS CHAND VS	// KOKSARA /221 /2018 ()
78	CRLMC/0001273/2022	STATE OF ODISHA SURYA NARAYANA RATHA VS	ARIJEET MISHRA VS	// ATHAMALLIK /70 /2021 ()
79	CRLMC/0001274/2022	STATE OF ODISHA HIMANSHU KUMAR JENA VS	AMIT PRASAD BOSE VS	// SAMBALPUR VIGILANCE /10 /2017 ()
		STATE OF ODISHA(VIG.)		//

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80	CRLMC/0001275/2022	SALAMAT KHAN VS STATE OF ODISHA	RABINDRANATH PRUSTY VS	BARAMBA /144 /2021 () //
81	CRLMC/0001276/2022	SAMARENDRA BHUTIA VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	S.P.(CID-CRL),CUTTACK /9 /2021 () //
82	CRLMC/0001277/2022	KRUTIBASA DAS VS STATE OF ODISHA	NAGEN KUMAR BARIK VS	EOW,BHUBANESWAR /12 /2014 () //
83	CRLMC/0001278/2022	DIPU@MANORANJAN PRADHAN VS STATE OF ODISHA	BRUNDABAN ROUT VS	DHENKANAL TOWN /136 /2016 () //
84	CRLMC/0001279/2022	SAROJ KUMAR ROUT@SAROJ ROUT VS STATE OF ODISHA	BIKASH KUMAR PADHI VS	/ /0 () //
85	CRLMC/0001280/2022	MAHENDRA KISAN VS MANJIT KUMAR CHARDIA	BIJAYA KUMAR RAGADA VS	/ /0 () //
86	CRLMC/0001281/2022	HAR KUMAR SAHU VS STATE OF ODISHA	BIRAJA PRASAD TRIPATHY VS	POTTANGI /15 /2021 () //
87	CRLMC/0001282/2022	BARU KUMBHAR VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	BELPARA /159 /2021 () //
88	CRLMC/0001283/2022	HARIHAR SAMAL@HARIA MENTAL VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	KHUNTUNI /132 /2020 () //
89	CRLMC/0001284/2022	N.CHIRANJIBI RAO VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	BERHAMPUR TOWN /106 /2022 () //
90	CRLMC/0001285/2022	PREETAM MOHANTY VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	BERHAMPUR TOWN /109 /2022 () //
91	CRLMC/0001286/2022	PREETAM MOHANTY	KISHORE KUMAR MISHRA	BERHAMPUR TOWN /110 /2022



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		VS	VS	()
92	CRLMC/0001287/2022	STATE OF ODISHA PREETAM MOHANTY	KISHORE KUMAR MISHRA	// BERHAMPUR TOWN /108 /2022
		VS	VS	()
93	CRLMP/0000877/2022	STATE OF ODISHA GITANJALI NAYAK	S.P.DHAL	// / /0
		VS	VS	()
94	CRLMP/0000878/2022	STATE OF ODISHA SUDHIRA KUMAR BISOI	P.K.ROUT	// / /0
		VS	VS	()
95	CRLMP/0000879/2022	STATE OF ODISHA RAMESH CHANDAR DAS	SATYA NARAYAN MISHRA -4	// / /0
		VS	VS	()
96	CRLMP/0000880/2022	I.I.C DHAMARA POLICE STATION HARSH ANTARYAMI SHARMA	RAMESH AGARWAL	// / /0
		VS	VS	()
97	CRLMP/0000881/2022	I.I.C MARKAT NAGAR POLICE STATION SOVAN ROUT	BYOMAKESH TRIPATHY	// / /0
		VS	VS	()
98	CRLMP/0000882/2022	STATE OF ODISHA UTPALA PANDA	BYOMAKESH TRIPATHY	// / /0
		VS	VS	()
99	CRLMP/0000883/2022	STATE OF ODISHA SHAKTI PRASAD TRIPATHY	BYOMAKESH TRIPATHY	// / /0
		VS	VS	()
100	CRLMP/0000884/2022	STATE OF ODISHA BIBHUTI BHUSAN PATHI	BYOMAKESH TRIPATHY	// / /0
		VS	VS	()
101	CRLMP/0000885/2022	STATE OF ODISHA NIRAKAR BARIK	KSHIRODA KUMAR ROUT	// / /0
		VS	VS	()
102	CRLMP/0000886/2022	STATE OF ODISHA SANTOSH KUMAR PATRA	BIREN SANKAR TRIPATHY	// VIGILANCE PS (BERHAMPUR) /38 /2008
		VS	VS	SPL.JUDGE VIGILANCE,BERHAMPUR(Ganjam)

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103	CRLMP/0000887/2022	STATE OF ODISHA GIRISH CHANDRA ROUL VS DEBASISH PATTNAYAK	SANJAY KUMAR DAS, S.C. (VIGILANCE) KULDEEP MOHANTY VS	GR/0000038/2008 //0 ()
104	CRLMP/0000888/2022	RAGHUNATH BEHERA VS STATE OF ODISHA	BIPLAB KUMAR DASH VS	//0 ()
105	CRLMP/0000889/2022	DEBAKI NAIK @ BAG VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	//0 ()
106	CRLMP/0000890/2022	KAMINI DALAI @ DALEI VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	//0 ()
107	CRLREF/0000002/2022	SOVAN ROUT VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 ()
108	CRLREV/0000198/2022	ARJUN BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	BELPARA /123 /2021 ()
109	CRLREV/0000199/2022	SIPUN DHURI VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	UDALA /34 /2022 ()
110	FAO/0000158/2022	NACHIKA NEELA VS UNION OF INDIA	SUBRAT SATPATHY VS	// ()
111	FAO/0000159/2022	MANGLU HATI @ LINGARAJ HATI VS UNION OF INDIA	DEEPALI MAHAPATRA VS	// ()
112	FAO/0000160/2022	RAJALAXMI PATRA VS UNION OF INDIA	DEEPALI MAHAPATRA VS	// ()
113	MATA/0000094/2022	SUBHASHREE MOHANTY @ DAS VS SACHIDANANDA MOHANTY	ARIJEET MISHRA VS	// ()

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114	MATA/000095/2022	SRIDEVI @ SRIDEBI MOHANTY VS JAHARLAL MOHANTY	NITYANANDA MOHAPATRA VS	// 0 //
115	RSA/0000104/2022	MANORANJAN DASH VS KANCHANBALA DASH	AMIT PRASAD BOSE VS	// 0 //
116	RSA/0000105/2022	OM PRAKASH DAGA VS GIRIDHARI LAL SHARMA	SUDEEP KUMAR SARANGI VS	// 0 //
117	RSA/0000106/2022	JOSEPH PANI VS ROMAN CATHOLIC DIOCESE OF BERHAMPUR	ASHOK DAS VS	// 0 //
118	RVWPET/0000124/2022	DINAKANTA PATEL VS MUKTESWAR PATEL	PRAFULLA KUMAR ACHARYA VS	// 0 //
119	RVWPET/0000125/2022	M.D., O.S.F.C. VS MD.ALLE RAFIQUE	PRAKASH RANJAN BARIK VS	// 0 //
120	TRP(C)/0000163/2022	SANTILATA PATRA VS K.MEENAKSHI	SUVASHISH PATTANAIK VS	// 0 //
121	TRP(C)/0000164/2022	MONALISA DAS VS SACHITRANANDA DAS	SAMBEET PATTANAYAK VS	// 0 //
122	TRP(C)/0000165/2022	MANOJ KUMAR ROY VS AMRITA RAY	KSHIROD KUMAR PAHIL VS	// 0 //
123	TRP(C)/0000166/2022	NANDINI PRIYADARSINI PAIKRAY VS PRAKASH PATRA	PURNA CHANDRA DAS VS	// 0 //
124	TRP(C)/0000167/2022	KAMALINI MEHER VS NIRANJAN MEHERA	MD.RIAZ VS	// 0 //
125	WA/0000659/2022	STATE OF ODISHA	SHAKTI PRASAD PANDA, AGA	//

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		VS	VS	0
126	WA/0000660/2022	RANJAN KUMAR MOHANTY STATE OF ODISHA	KARUNAKAR DAS, ASC	//
		VS	VS	0
127	WA/0000661/2022	BIJAYA KISHORE NATH STATE OF ODISHA	KARUNAKAR DAS, ASC	//
		VS	VS	0
128	WA/0000662/2022	NIRANJAN SAHOO STATE OF ODISHA	HARMOHAN DHAL, AGA	//
		VS	VS	0
129	WA/0000663/2022	PRAFULLA KUMAR MAHARANA STATE OF ODISHA	HARMOHAN DHAL, AGA	//
		VS	VS	0
130	WA/0000664/2022	SRIBANTA BISWAL STATE OF ODISHA	BIBHU PRASAD TRIPATHY, AGA	//
		VS	VS	0
131	WA/0000665/2022	RAKESH KUMAR SAHOO ODISHA STATE CASHEW DEVELOPMENT CORPORATION	BIBHU PRASAD TRIPATHY	//
		VS	VS	0
132	WA/0000666/2022	RANJANA MISHRA ODISHA STATE CASHEW DEVELOPMENT CORPORATION	BIBHU PRASAD TRIPATHY	//
		VS	VS	0
133	WA/0000667/2022	CHITTA RANJAN SAHOO STATE OF ODISHA	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)	//
		VS	VS	0
134	WA/0000668/2022	BHUDAYA PANI ODISHA STATE CASHEW DEVELOPMENT CORPORATION	BIBHU PRASAD TRIPATHY	//
		VS	VS	0
135	WA/0000669/2022	PREMANANDA PANDIT STATE OF ODISHA	PUSHPARAJ BHARADWAJ, ASC	//
		VS	VS	0
136	WA/0000670/2022	SURYA KUMAR SETH STATE OF ODISHA	BIBHU PRASAD TRIPATHY, AGA	//
		VS	VS	0

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137	WA/0000671/2022	S. SANTOSH KUMAR SWAMY STATE OF ODISHA VS	BIBHU PRASAD TRIPATHY, AGA VS	// // ()
138	WA/0000672/2022	BISMAYA KUMAR MOHAPATRA PRANATI RAY VS	AMBIKA PRASAD RAY VS	// // ()
139	WP(C)/0011976/2022	STATE OF ODISHA MARKAND SAHOO VS	JAJATI KESHARI KHUNTIA VS	// // ()
140	WP(C)/0011977/2022	STATE OF ODISHA PABAN MAJHI VS	JAJATI KESHARI KHUNTIA VS	// // ()
141	WP(C)/0011978/2022	STATE OF ODISHA SHANTILATA SETHY VS	BRAJA KISHORE PANDA VS	// // ()
142	WP(C)/0011979/2022	REGIONAL DIRECTOR, RBI, BBSR MARKAND DEHURY VS	JAJATI KESHARI KHUNTIA VS	// // ()
143	WP(C)/0011980/2022	STATE OF ODISHA NIKHILANANDA PRADHAN VS	JAJATI KESHARI KHUNTIA VS	// // ()
144	WP(C)/0011981/2022	STATE OF ODISHA BHUBAN BHUTIA VS	JAJATI KESHARI KHUNTIA VS	// // ()
145	WP(C)/0011982/2022	STATE OF ODISHA DUSMANTA KUMAR BARIK VS	SWARUP KUMAR PATNAIK VS	// // ()
146	WP(C)/0011983/2022	THE COLLECTOR-CUM-DM., CUTTACK RAJENDRA KUMAR PATRA VS	SUBHRANSU BHUSAN MOHANTY VS	// // ()
147	WP(C)/0011984/2022	STATE OF ODISHA PABITRA MOHAN BARIK VS	SWARUP KUMAR PATNAIK VS	// // ()
		THE COLLECTOR-CUM-DM., CUTTACK		//

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148	WP(C)/0011985/2022	LOKANATH BHUTIA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
149	WP(C)/0011986/2022	BULI KABI VS STATE OF ODISHA	KAPILA CHARAN NAYAK VS	// 0 //
150	WP(C)/0011987/2022	PABITRA KUMAR BEHERA VS PRINCIPAL SECY. TO GOVT., BBSR	SURYA NARAYAN PATNAIK VS	// 0 //
151	WP(C)/0011988/2022	CHAKRADHAR TRIPATHY VS BBSR MUNICIPAL CORP., (BMC)	SATYABRATA SAHOO VS	// 0 //
152	WP(C)/0011989/2022	STATE OF ODISHA VS LARSEN AND TOUBRO LTD.	DEBAKANTA MOHANTY, AGA VS	// 0 //
153	WP(C)/0011990/2022	RATIKANTA PRADHAN VS STATE OF ODISHA	SURYA NARAYAN PATNAIK VS	// 0 //
154	WP(C)/0011991/2022	RANJAN KUMAR SAHOO VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //
155	WP(C)/0011992/2022	ASHOK KUMAR BEHERA (B) VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
156	WP(C)/0011993/2022	DWAIPAYAN PATTANAIAK VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
157	WP(C)/0011994/2022	SUKANTI MAHARANA VS STATE OF ODISHA	MANAS RANJAN BADAJENA VS	// 0 //
158	WP(C)/0011995/2022	SUBHADRA PRADHAN VS R.T.O., ANGUL	SITANSU MOHAN SINGH VS	// 0 //
159	WP(C)/0011996/2022	KUNTALA SAHOO @ KUNTALA BEWA	MANAS RANJAN BADAJENA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
160	WP(C)/0011997/2022	STATE OF ORISSA KALPANA SAHOO	SITANSU MOHAN SINGH	//
		VS	VS	0
161	WP(C)/0011998/2022	R.T.O., KENDRAPARA SISIR KUMAR PRADHAN	SITANSU MOHAN SINGH	//
		VS	VS	0
162	WP(C)/0011999/2022	R.T.O., KEONJHAR SAKUNTALA SATHUA @ SAHOO	SATYABRATA SUTAR	//
		VS	VS	0
163	WP(C)/0012000/2022	THE TAHASILDAR, BALIPATANA MEERA MISHRA	AMIT PRASAD BOSE	//
		VS	VS	0
164	WP(C)/0012001/2022	STATE OF ODISHA SASWATEE SUCHARITA	DR.PURUSOTTAM CHULI	//
		VS	VS	0
165	WP(C)/0012002/2022	STATE OF ODISHA LARSEN AND TOUBRO LTD.	DEBAKANTA MOHANTY, AGA	//
		VS	VS	0
166	WP(C)/0012003/2022	SUMITRA SAHU	MANAS RANJAN BADAJENA	//
		VS	VS	0
167	WP(C)/0012004/2022	STATE OF ODISHA MULLA MOHAMMAD RAHUL AMIN	NARAYAN PRASAD PARIJA	//
		VS	VS	0
168	WP(C)/0012005/2022	COMMNR. LR AND S-CUM-CONSOLIDATION, CUTTACK HARIHAR DAS	HIMANSHU BHUSAN DASH	//
		VS	VS	0
169	WP(C)/0012006/2022	UNION OF INDIA DIGBIJAYA SAMANTRAYA	RAMA KRISHNA BISOI	//
		VS	VS	0
170	WP(C)/0012007/2022	STATE OF ODISHA PANCHANAN NAYAK	DEBABRATA RATH	//
		VS	VS	0

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171	WP(C)/0012008/2022	STATE OF ORISSA STATE OF ODISHA VS LARSEN AND TOUBRO LTD.	DEBAKANTA MOHANTY, AGA VS	// // 0 //
172	WP(C)/0012009/2022	ANIRUDHA SAHOO VS STATE OF ODISHA	KALPATARU MISHRA VS	// 0 //
173	WP(C)/0012010/2022	PRADEEP KUMAR MOHANTY VS STATE OF ORISSA	DEBABRATA RATH VS	// 0 //
174	WP(C)/0012011/2022	DEBASHIS SINHA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
175	WP(C)/0012012/2022	RUKLAL PATEL VS STATE OF ORISSA	DEBABRATA RATH VS	// 0 //
176	WP(C)/0012013/2022	BIKAS SETHY VS STATE OF ODISHA	BIDYADHAR MANASINGH VS	// 0 //
177	WP(C)/0012014/2022	BASUDEV GIRI VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
178	WP(C)/0012015/2022	UGRASEN SAHU VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
179	WP(C)/0012016/2022	NABAGHANA NAIK VS MCL, SAMBALPUR	PRASANTA KUMAR SATAPATHY VS	// 0 //
180	WP(C)/0012017/2022	MINAKETAN PANDA VS R.T.O., SAMBALPUR	ASHOK KUMAR ROUT VS	// 0 //
181	WP(C)/0012018/2022	M/S SUMEET SECURITY SERVICE,BBSR VS STATE OF ORISSA	AMIT PRASAD BOSE VS	// 0 //



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182	WP(C)/0012019/2022	KARTIK KANHAR VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	// 0 //
183	WP(C)/0012020/2022	KIRTI KUMAR CHAWDA VS UNION OF INDIA	SOURAV TIBREWAL VS	// 0 //
184	WP(C)/0012021/2022	JAMUNA MAITAY VS STATE OF ORISSA	SUSHANTA KUMAR MISHRA VS	// 0 //
185	WP(C)/0012022/2022	SABITA DAS VS COMPETENT AUTHORITY AND LA OFFICER, KHURDA	PRADEEP KUMAR DAS VS	// 0 //
186	WP(C)/0012023/2022	PITAMBAR SAHOO VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
187	WP(C)/0012024/2022	ARABINDA JENA VS STATE OF ODISHA	SURYA NARAYAN PATNAIK VS	// 0 //
188	WP(C)/0012025/2022	JAYADEBA PRADHAN VS STATE OF ODISHA	SURYA NARAYAN PATNAIK VS	// 0 //
189	WP(C)/0012026/2022	JAGATA JIBAN BHANJA VS STATE OF ORISSA	JIBANANANDA MOHANTY VS	// 0 //
190	WP(C)/0012027/2022	BASANTA KUMAR SAHOO VS STATE OF ODISHA	AJAYA KUMAR NAYAK VS	// 0 //
191	WP(C)/0012028/2022	LNAINA MISHRA VS AO,REPCO HOME FINANCE LTD.,BBSR	DIPTI RANJAN BHOKTA VS	// 0 //
192	WP(C)/0012029/2022	RANJITA BARIK VS GOVT. OF ODISHA	SATYABRATA MOHANTY VS	// 0 //
193	WP(C)/0012030/2022	GOURANGA CHARAN DAS	SUBAS CHANDRA DAS	//

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		VS	VS	0
		STATE OF ORISSA		//
194	WP(C)/0012031/2022	RABINDRA RAUL	SUBAS CHANDRA DAS	//
		VS	VS	0
		STATE OF ORISSA		//
195	WP(C)/0012032/2022	SATYARANJAN SAMAL	PRAVAT RANJAN DASH	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0012033/2022	KARUNAKAR MOHANTY	SUBAS CHANDRA DAS	//
		VS	VS	0
		STATE OF ORISSA		//
197	WP(C)/0012034/2022	SANJAYA KUMAR PATRA	PRAVAT RANJAN DASH	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0012035/2022	MANAS RANJAN BEHERA	PRAVAT RANJAN DASH	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0012036/2022	DUSMANTA KUMAR CHHOTARAY	PRAVAT RANJAN DASH	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0012037/2022	SMRUTI RANJAN DAS	PRAVAT RANJAN DASH	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0012038/2022	RADHAKANTA NAYAK	SUNIL MISHRA	//
		VS	VS	0
		PRINCIPAL COMMISSIONER OF INCOME TAX, BBSR I		//
202	WP(C)/0012039/2022	JANMEJAYA KUMAR	SESHDEV DASH	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0012040/2022	SAMSAD KHAN	BASUDEV PUJARI	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0012041/2022	SK.SAHID	ANADI CHARAN NAYAK	//
		VS	VS	0

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205	WP(C)/0012042/2022	COMMISSIONER, LR AND S, CTC PRATYUSH KUMAR BEHERA VS	SUBRAT MISHRA VS	// // 0
206	WP(C)/0012043/2022	THE ODISHA STATE CO-OP. MILK PRODUCERS FEDERATION LTD. ATULYA CHANDRA DAS VS	SURESH KUMAR CHOUDHURY VS	// // 0
207	WP(C)/0012044/2022	STATE OF ODISHA BANSIDHAR PATRA VS	TRILOCHAN PANIGRAHI VS	// // 0
208	WP(C)/0012045/2022	STATE OF ODISHA BANSIDHAR PATRA VS	TRILOCHAN PANIGRAHI VS	// // 0
209	WP(C)/0012046/2022	STATE OF ODISHA SUMITRA PADHI VS	RAMESH AGARWAL VS	// // 0
210	WP(C)/0012047/2022	ASISH RANJAN PADHI NIRMALA KUMARI PANDA VS	HIMANSHU SEKHAR PANDA VS	// // 0
211	WP(C)/0012048/2022	STATE OF ORISSA SUNITA SAHOO VS	PRASANNA KUMAR DASH VS	// // 0
212	WP(C)/0012049/2022	STATE OF ODISHA NARAYAN SWAIN VS	LAXMIKANTA MOHANTY VS	// // 0
213	WP(C)/0012050/2022	STATE OF ODISHA KANHU CHARAN SAHU VS	PABITRA KUMAR BEHERA VS	// // 0
214	WP(C)/0012051/2022	STATE OF ODISHA PRAFULLA KUMAR PARIDA VS	AMITAV DAS VS	// // 0
215	WP(C)/0012052/2022	STATE OF ODISHA SUNIL KUMAR SWAIN VS	AMITAV DAS VS	// // 0
		STATE OF ODISHA		//

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216	WP(C)/0012053/2022	DHANIRAM NAG VS STATE OF ORISSA	SUBRATA PANDA VS	// 0 //
217	WP(C)/0012054/2022	SATYABHAMA ROUT VS STATE OF ODISHA	SANJAY KUMAR SAMANTARAY VS	// 0 //
218	WP(C)/0012055/2022	RABINDRA KUMAR MALLICK VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
219	WP(C)/0012056/2022	DR.SONALI MOHANTY VS CHAIRMAN,OPSC,CUTTACK	PRASANTA KUMAR MOHANTY VS	// 0 //
220	WP(C)/0012057/2022	PRAFULLA KUMAR MISHRA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
221	WP(C)/0012058/2022	KAUSHIK DASH VS ANAMIKA DUTTA @DASH	HARIPRASAD OJHA VS	// 0 //
222	WP(C)/0012059/2022	NIBAS CHANDRA BARDHAN VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
223	WP(C)/0012060/2022	DIST. CRICKET ASSOCIATION, BOUDH VS COLLECTOR CUM DM, BOUDH	PRAFULLA KUMAR RATH VS	// 0 //
224	WP(C)/0012061/2022	ARUN KUMAR LENKA VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
225	WP(C)/0012062/2022	BUDHIA SOREN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
226	WP(C)/0012063/2022	LABANIDHAR DAS VS THE SUB COLLECTOR, BHAWANIPATNA	AKASH KUMAR PATTAJOSHI VS	// 0 //
227	WP(C)/0012064/2022	LABANIDHAR DAS	AKASH KUMAR PATTAJOSHI	//

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		VS	VS	0
228	WP(C)/0012065/2022	THE SUB-COLLECTOR, BHAWANIPATNA LABANIDHAR DAS	AKASH KUMAR PATAJOSHI	//
		VS	VS	0
229	WP(C)/0012066/2022	THE SUB COLLECTOR, BHAWANIPATNA ARUN KUMAR PANIGRAHI	PRAVASH CHANDRA JENA	//
		VS	VS	0
230	WP(C)/0012067/2022	STATE OF ODISHA SAGARIKA SAHU	GOKULANANDA SAHU	//
		VS	VS	0
231	WP(C)/0012068/2022	REGISTRAR CO-OPERATIVE SOCIETIES, ODISHA SASMITA MOHANTA	SATYABRATA SATAPATHY	//
		VS	VS	0
232	WP(C)/0012069/2022	STATE OF ODISHA JUDHISTIR KARANA	NISHIKANTA MISHRA	//
		VS	VS	0
233	WP(C)/0012070/2022	STATE OF ODISHA RASANANDA BEHERA	DEEPAK KUMAR SAHOO	//
		VS	VS	0
234	WP(C)/0012071/2022	STATE OF ODISHA PRIYANKA MOHANTY	SADAYA LAXMI PATNAIK	//
		VS	VS	0
235	WP(C)/0012072/2022	STATE OF ODISHA MANASHTA FOUNDATION TRUST	GOPINATH MISHRA	//
		VS	VS	0
236	WP(C)/0012073/2022	STATE OF ODISHA PUSHPA DIXIT	ANSUMAN BHUYAN	//
		VS	VS	0
237	WP(C)/0012074/2022	STATE OF ODISHA NIRANJAN BEHERA	SUPRAVA BEHERA	//
		VS	VS	0
238	WP(C)/0012075/2022	STATE OF ODISHA ADIL IMAM KHAN	JANAKI KANTA MAHAPATRA	//
		VS	VS	0

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239	WP(C)/0012076/2022	STATE OF ODISHA JOGESWAR NAYAK @ NAIK VS PNB, BBSR	SIDHARTHA DAS VS	// // ()
240	WP(C)/0012077/2022	ANANDA MOHAPATRA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// // ()
241	WP(C)/0012078/2022	TARANUM KHATUN VS REGIONAL TRANSPORT OFFICER, JAGATSINGHPUR	KRUSHNA CHANDRA DASH VS	// // ()
242	WP(C)/0012079/2022	ANANDA MOHAPATRA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// // ()
243	WP(C)/0012080/2022	LAKSHMIDHAR BEHERA VS STATE OF ODISHA	SASWAT DAS VS	// // ()
244	WP(C)/0012081/2022	ANANDA MOHAPATRA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// // ()
245	WP(C)/0012082/2022	MAHESWAR SETHI VS STATE OF ODISHA	SASWAT DAS VS	// // ()
246	WP(C)/0012083/2022	BIKASH HANS VS COMMISSIONER-CUM-SECY. PANCHAYATRAJ DEPT.	BINOD KUMAR HATI VS	// // ()
247	WP(C)/0012084/2022	LEKRU MEHER VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// // ()
248	WP(C)/0012085/2022	BASUDEV GIRI VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// // ()
249	WP(C)/0012086/2022	PRADYUT KUMAR PANDA VS STATE OF ODISHA	DR.BINODA KUMAR MISHRA VS	// // ()

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250	WP(C)/0012087/2022	M/S P.K.MININGS PVT. LTD. VS CGIT CUM LABOUR COURT, BBSR	RUPESH KUMAR KANUNGO VS	// 0 //
251	WP(C)/0012088/2022	SARASWATI JENA VS REGIONAL MANAGER, SBI, BBSR	NIRANJAN PANDA VS	// 0 //
252	WP(C)/0012089/2022	GANGADHAR BEHERA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
253	WP(C)/0012090/2022	BHARAT CHANDRA GARTIA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
254	WP(C)/0012091/2022	SRIKANTA DAS VS SUB COLLECTOR, BHADRAK	PRADEEP KUMAR DAS VS	// 0 //
255	WP(C)/0012092/2022	SOUKILAL BHUYAN VS MAHANADI COALFIELDS LTD.	SIDDHARTH PRASAD MISHRA VS	// 0 //
256	WP(C)/0012093/2022	TRIBIKRAM NAYAK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
257	WP(C)/0012094/2022	LINGARAJ KHADIA VS MCL, SAMBALPUR	SIDDHARTH PRASAD MISHRA VS	// 0 //
258	WP(C)/0012095/2022	SHANKAR PRASAD PANDA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
259	WP(C)/0012096/2022	RABINDRANATH PATRA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
260	WP(C)/0012097/2022	PRAMOD KUMAR SAHU VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
261	WP(C)/0012098/2022	PRITISH MUDULI	SHASHI BHUSAN JENA	//

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		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0012099/2022	CHANDRA SEKHAR PANDA	PRASANTA KUMAR NANDA	//
		VS	VS	0
		JOINT SECRETARY, STATE TRANSPORT AUTHORITY, ODISHA		//
263	WP(C)/0012100/2022	MANAS RANJAN SAHOO	BISWAJIT NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0012101/2022	BAISHNAB CHARAN DAS	SIBA NARAYAN BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0012102/2022	DR. PRIYANKA SUBHADARSHINI	T.K.BISWAL	//
		VS	VS	0
		COMMNR. CUM SECRETARY, H AND FW DEPT.		//
266	WP(C)/0012103/2022	MANSUK KHADIA	SIDDHARTH PRASAD MISHRA	//
		VS	VS	0
		MAHANADI COALFIELDS LTD.,SAMBALPUR		//
267	WP(C)/0012104/2022	TUNA CHOUDHURY	AMIYA KUMAR CHHATOI	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0012105/2022	NIBEDITA BEHERA	BISWAJIT PASAYAT	//
		VS	VS	0
		THE AO,UCO BANK,BALASORE		//
269	WP(C)/0012106/2022	GHANASHYAM NAYAK	AMIYA KUMAR CHHATOI	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0012107/2022	SUGYAN KUMAR JENA	AMIYA KUMAR CHHATOI	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0012108/2022	BALARAM BEHERA	SURYAKANTA DASH	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0012109/2022	MLC CONSTRUCTION PVT. LTD.,SUNDARGARH	ACHYUTANANDA PATTANAIAK	//
		VS	VS	0



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273	WP(C)/0012110/2022	STATE OF ODISHA DR. LIPTIMAYEE SAMAL VS	T.K.BISWAL VS	// // 0
274	WP(C)/0012111/2022	COMMN. CUM SECY. H AND FW DEPT., BBSR MLC CONSTRUCTION PVT. LTD.,SUNDARGARH VS	ACHYUTANANDA PATTANAIAK VS	// // 0
275	WP(C)/0012112/2022	STATE OF ODISHA MLC CONSTRUCTION PVT. LTD.,SUNDARGARH VS	ACHYUTANANDA PATTANAIAK VS	// // 0
276	WP(C)/0012113/2022	STATE OF ODISHA MLC CONSTRUCTION PVT. LTD.,SUNDARGARH VS	ACHYUTANANDA PATTANAIAK VS	// // 0
277	WP(C)/0012114/2022	STATE OF ODISHA NABANIRMANA KRUSHAKA SANGATHANA, ODISHA VS	APAN KUMAR LENKA VS	// // 0
278	WP(C)/0012115/2022	STATE OF ODISHA GOPINATH SAMAL VS	PRATAP KUMAR BEHERA VS	// // 0
279	WP(C)/0012116/2022	STATE OF ODISHA SANATAN RAM VS	SATYABADI MANTRY VS	// // 0
280	WP(C)/0012117/2022	STATE OF ORISSA PRASHANT @ PRASANTA KUMAR SENAPATI VS	BISWA PRAKASH DHAL VS	// // 0
281	WP(C)/0012118/2022	THE STATE OF ODISHA MITA DAS VS	SAMIR KUMAR MISHRA VS	// // 0
282	WP(C)/0012119/2022	STATE OF ODISHA SARAT KUMAR NAYAK @ SARAT CHANDRA NAYAK VS	KANDIPANI MISRA VS	// // 0
283	WP(C)/0012120/2022	CHAIRMAN, TRANSPORT AUTHORITY, CUTTACK AJAY KUMAR PARIDA VS	PRASANNA KUMAR RATH VS	// // 0
		SBI, BBSR		//

## ORISSA HIGH COURT

### FILING REPORT AS ON :10/05/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0012121/2022	DR. SATYABRATA SAHOO VS STATE OF ODISHA	AVIJIT MISHRA VS	// () //
285	WP(C)/0012122/2022	RATAN KUMAR PUSPUREDDY @ RATAN PUSPUREDDY VS STATE OF ODISHA	MANJAN MAHARANA VS	// () //
286	WP(C)/0012123/2022	RUPAK KUMAR DAS VS STATE OF ODISHA	SASWAT DAS VS	// () //
287	WP(C)/0012124/2022	HIMANSHU SEKHAR PANDA VS STATE OF ODISHA	SASWAT DAS VS	// () //
288	WP(C)/0012125/2022	PRASANNA KUMAR DAS VS STATE OF ODISHA	SASWAT DAS VS	// () //
289	WP(C)/0012126/2022	THE AUTHORIZED OFFICER CUM ASST. CONSERVATOR OF FOREST, BALASORE VS KUNA SAHU	DEEPA KUMAR PANIGRAHI VS	// () //
290	WPCRL/0000053/2022	PRAMOD MALLIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	/ /0 () //
291	ABLAPL/0005505/2022	JITENDRA PRADHAN VS STATE OF ODISHA	PRABHAT KUMAR PRAHARAJ VS	TANGI /97 /2022 () //
292	ABLAPL/0005506/2022	BIMAL @ BIMALA NAIK VS STATE OF ODISHA	ARJEET MISHRA VS	CHHENDIPADA /62 /2022 () //
293	ABLAPL/0005507/2022	HRUSHIKESH TRIPATHY VS STATE OF ODISHA	SATYA RANJAN PATI VS	NAYAPALLI P.S. /603 /2019 () //
294	ABLAPL/0005508/2022	SASHIBHUSAN JENA VS STATE OF ODISHA	RAMDAS ACHARY VS	KRUSHNA PRASAD /58 /2022 () //
295	ABLAPL/0005509/2022	MANORANJAN BARIK	BICHITRA NARAYANA SATAPATHY	ABHAYACHANDPUR /176 /2022

## ORISSA HIGH COURT

**FILING REPORT AS ON :10/05/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
296	ABLAPL/0005510/2022	PRABHAKAR BISOI @ PRABHA BISOI	BIREN SANKAR TRIPATHY	K.BALANG /26 /2022
		VS	VS	()
		STATE OF ODISHA		//
297	ABLAPL/0005511/2022	DEEPAK SETHI	KSHIROD KUMAR ROUT	/ /0
		VS	VS	()
		STATE OF ODISHA		//
298	ABLAPL/0005512/2022	JHUNIA @ MANAS PANDA @ MANAS RANJAN PANDA	KULDEEP MOHANTY	Bamapada (Industrial Area) /74 /2022
		VS	VS	()
		STATE OF ODISHA		//
299	ABLAPL/0005513/2022	SASMITA MOHANTA	KULDEEP MOHANTY	UDALA /106 /2022
		VS	VS	()
		STATE OF ODISHA		//
300	ABLAPL/0005514/2022	RAGHUNATH MOHANTY	KULDEEP MOHANTY	REMUNA /67 /2022
		VS	VS	()
		STATE OF ODISHA		//
301	ABLAPL/0005515/2022	BIDIA BHOI @ BIDU BHOI	SURYAKANTA DWIBEDI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
302	ABLAPL/0005516/2022	NRUSINGHA GHADAI	JYOTIRMAYA SAHOO	BANAPUR P.S. /183 /2022
		VS	VS	()
		STATE OF ODISHA		//
303	ABLAPL/0005517/2022	SUJIT DAS	JAGABANDHU SAHU	PAIKMAL /76 /2022
		VS	VS	()
		STATE OF ODISHA		//
304	ABLAPL/0005518/2022	ABHAGINI PATEL	JAGABANDHU SAHU	SAMBALPUR VIGILANCE /10 /2022
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
305	ABLAPL/0005519/2022	PANU @ PRANABANDHU SAHU	DEBENDRA KUMAR SAHOO 1	BANTALA /129 /2022
		VS	VS	()
		STATE OF ODISHA		//
306	ABLAPL/0005520/2022	MANOJ DAS	DEEPAK KU SAHOO	MARINE PS AT JAMBO /58 /2022
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :10/05/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	ABLAPL/0005521/2022	STATE OF ODISHA GOPAL PANIGRAHI VS	JAGABANDHU SAHU VS	// SAMBALPUR VIGILANCE /10 /2022 ()
308	ABLAPL/0005522/2022	STATE OF ODISHA(VIG.) MUKESH KUMAR JAIN VS	SUSANTA KUMAR TRIPATHY VS	// / /0 ()
309	ABLAPL/0005523/2022	STATE OF ODISHA MD. SARIF VS	SUBASH CHANDRA MOHANTY VS	// LALBAG /105 /2022 ()
310	ABLAPL/0005524/2022	NUSRAT TASNEEM ABDHUT DAS @ ABADHWAT CHANDRA DAS VS	JAYAKRISHNA MOHAPATRA VS	// / /0 ()
311	ABLAPL/0005525/2022	STATE OF ODISHA NITYANANDA MALLICK VS	JAYAKRISHNA MOHAPATRA VS	// BANSADA /157 /2022 ()
312	ABLAPL/0005526/2022	STATE OF ODISHA AMIYA KUMAR DAS VS	AMITAV TRIPATHY VS	// ITAMATI /89 /2022 ()
313	ABLAPL/0005527/2022	STATE OF ODISHA PABITRA RANJAN SAHOO VS	MANAS KUMAR CHAND VS	// GOP /125 /2022 ()
314	ABLAPL/0005528/2022	STATE OF ODISHA RAJU MALLIK @ GAUTAM MALLIK VS	DEEPAK KU SAHOO VS	// KENDRAPARA SADAR /67 /2022 ()
315	ABLAPL/0005529/2022	STATE OF ODISHA MADHUSUDAN PATEL VS	JAGABANDHU SAHU VS	// SAMBALPUR VIGILANCE /10 /2022 ()
316	ABLAPL/0005530/2022	STATE OF ODISHA(VIG.) BIMALA KARNA VS	SATYABRATA PANDA VS	// SONEPUR /33 /2021 ()
317	ABLAPL/0005531/2022	STATE OF ODISHA SOUMYA RANJAN SAMAL VS	DEEPAK KU SAHOO VS	// DERABIS /71 /2022 ()
		STATE OF ODISHA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :10/05/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
318	ABLAPL/0005532/2022	AKBAR SAHA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BASTA /120 /2022 () //
319	ABLAPL/0005533/2022	ASHOK CHAKRA VS STATE OF ODISHA	LALITENDU BHUYAN VS	SOSO /60 /2022 () //
320	ABLAPL/0005534/2022	SITU SAHU @ GAJENDRA SAHU VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	ANGUL TOWN /251 /2022 () //
321	ABLAPL/0005535/2022	BALARAM NAIK VS STATE OF ODISHA	SWADESH KUMAR DAS VS	KHANDAGIRI P.S. /6 /2021 () //
322	ABLAPL/0005536/2022	PRADIP RAJ VS STATE OF ODISHA	RAKESH KUMAR MALLICK VS	JAGATPUR /166 /2022 () //
323	ABLAPL/0005537/2022	GADADHAR JENA VS STATE OF ODISHA	SUBRATA PANDA VS	BADSAHI /112 /2022 () //
324	ABLAPL/0005538/2022	SIDHARTHA SANKAR RAY VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	CHANDABALI /148 /2022 () //
325	ABLAPL/0005539/2022	BIBHUTI BHUSAN NANDA VS STATE OF ODISHA	NIRANJAN LENKA VS	NISCHINTAKOILI /91 /2018 () //
326	ABLAPL/0005540/2022	SURENDRA MALIK VS STATE OF ODISHA	RAJENDRA KUMAR DASH VS	SORO /154 /2022 () //
327	ABLAPL/0005541/2022	CHANDAN KUMAR PANDA VS STATE OF ODISHA	VIVASWAT MOHAPATRA VS	TURUMUNGA /33 /2022 () //
328	ABLAPL/0005542/2022	DINESH BAG VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	KHETRARAJPUR /124 /2022 () //
329	ABLAPL/0005543/2022	SARAT CHANDRA BEHERA	RANJAN KUMAR NAYAK	BALIANTA P.S. /164 /2022

## ORISSA HIGH COURT

**FILING REPORT AS ON :10/05/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
330	ABLAPL/0005544/2022	SAJJAN SINGH YADAV	ABHISHEK DASH	/ /0
		VS	VS	()
		CBI		//
331	ABLAPL/0005545/2022	SIBA SANKAR SAHU	JYOTIRMAYA SAHOO	DIGAPAHANDI /137 /2022
		VS	VS	()
		STATE OF ODISHA		//
332	ABLAPL/0005546/2022	BIRAKISHORE DAS	DHARMENDRA SETHY	NILGIRI /168 /2022
		VS	VS	()
		STATE OF ODISHA		//
333	ABLAPL/0005547/2022	ARNAPURNA @ ANNAPURNA PANDA	BIRENDRA KUMAR PARDHI	SAHID NAGAR P.S. /516 /2021
		VS	VS	()
		STATE OF ODISHA		//
334	ABLAPL/0005548/2022	MINI MALLIK	SANTOSH KUMAR MAHANTY	KHALLIKOTE /217 /2022
		VS	VS	()
		STATE OF ODISHA		//
335	ABLAPL/0005549/2022	TAPAS KUMAR BEHERA	SWARUP KUMAR PATNAIK	KULIANA /6 /2022
		VS	VS	()
		STATE OF ODISHA		//
336	ABLAPL/0005550/2022	BABU MAHARANA	MRUGANKA MAULI PATNAIK	BALANGA /81 /2022
		VS	VS	()
		STATE OF ODISHA		//
337	ABLAPL/0005551/2022	JAYARAM MISHRA	RAJEET ROY	KHANDAGIRI P.S. /64 /2022
		VS	VS	()
		STATE OF ODISHA		//
338	ABLAPL/0005552/2022	GANESWAR NAIK	AMIT KUMAR NATH	ANGUL TOWN /260 /2022
		VS	VS	()
		STATE OF ODISHA		//
339	ABLAPL/0005553/2022	AMULYA KUMAR DAS	ACHYUTANANDA PATTNAIK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
340	ABLAPL/0005554/2022	GOPAL DAS	JAYAKRISHNA MOHAPATRA	/ /0
		VS	VS	()

**ORISSA HIGH COURT**

**FILING REPORT AS ON :10/05/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
341	WPC(OAC)/0001227/2019	STATE OF ODISHA MAYADHAR SAHOO VS STATE OF ODISHA	HARA PRASAD RATH VS	// // () //

# ORISSA HIGH COURT

MISC CASES FILED on :10/05/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	25/2022 WPC(OAPPC)/50/2015	BIJAYINEE SARANGI-MP	ADITYA NARAYN DAS
2	45/2022 CONTC(CPC)/85/2015	MANORANJAN SAHA-MP	M/S B.K. BEHERA
3	55/2022 WPC(OAPC)/51/2015	ARJUN PARAMAGURU-MP	M/S ADITYA NARAYAN DAS
4	94/2022 CMAPL/347/2021	SOBHAKAR MANGARAJ-MP	M/S. S.C.CHOUDHURY,T.K.CHOUDHURY
5	110/2022 MATA/94/2022	SUBHASHREE MOHANTY @ DAS-MP	ARIJEET MISHRA
6	111/2022 MATA/95/2022	SRIDEVI @ SRIDEBI MOHANTY-MP	NITYANANDA MOHAPATRA
7	131/2022 RVWPET/125/2022	M.D., O.S.F.C.-MP	PRAKASH RANJAN BARIK
8	138/2022 RPFAM/63/2018	LAXMIDHAR NATH-MP	MR.BISWARANJAN DALAI
9	139/2022 RPFAM/195/2017	SURYAKANTA SINGH-MP	M/S.PRASANNA KU.PARHI
10	140/2022 CRLMP/886/2022	SANTOSH KUMAR PATRA-MP	BIREN SANKAR TRIPATHY
11	141/2022 CRLMP/886/2022	SANTOSH KUMAR PATRA-MP	BIREN SANKAR TRIPATHY
12	178/2022 TRP(C)/164/2022	MONALISA DAS-MP	SAMBEET PATTANAYAK
13	179/2022 TRP(C)/165/2022	MANOJ KUMAR ROY-MP	KSHIROD KUMAR PAHIL
14	180/2022 TRP(C)/166/2022	NANDINI PRIYADARSINI PAIKRAY-MP	PURNA CHANDRA DAS
15	181/2022 TRP(C)/167/2022	KAMALINI MEHER-MP	MD.RIAZ
16	207/2022 WPC(OA)/25/2017	ABANI KANTA PRADHAN-MP	KRISHNA CHANDRA SAHU
17	268/2022 CRLREV/181/2022	PILI@PILASKI KUMAR SWAIN-MP	MANAS CHAND
18	269/2022 CRLREV/199/2022	SIPUN DHURI-MP	DIBYAJYOTI SAHOO
19	270/2022 CRLREV/748/2018	KANAK JEWELLERS-MP	DEVASHIS PANDA
20	476/2022 CMP/417/2022	CHANDRAKANTI SAHOO-MP	BASUDEV PUJARI
21	477/2022 CMP/906/2019	SHREEDATT DASH-MP	M/S.RAJJEET ROY
22	478/2022 CMP/419/2022	BACHANI SA @ SAHA-MP	KOUSIK ANANDA GURU
23	479/2022 CMP/420/2022	JOGENDRA JENA-MP	LAKSHMAN MISHRA
24	480/2022 CMP/927/2019	NARAYAN PATRA-MP	M/S.SWARUP KUMAR PATNAIK
25	503/2022 RSA/104/2022	MANORANJAN DASH-MP	AMIT PRASAD BOSE
26	504/2022	SATYA N.AGARWAL-MP	



27	RSA/200/2009 505/2022	STATE OF ODISHA-MP	A.G.A.
28	RSA/368/2019 506/2022	STATE OF ODISHA-MP	A.G.A.
29	RSA/368/2019 507/2022	STATE OF ODISHA-MP	A.G.A.
30	RSA/368/2019 508/2022	JOSEPH PANI-MP	ASHOK DAS
31	RSA/106/2022 509/2022	BIRANCHI NARAYAN PANDA-MP	
32	MACA/1056/2017 531/2022	LAXMAN DASH-MP	NARESH CHANDRA JENA
33	WPC(OAC)/2269/1994 532/2022	RAMAKANTA MISHRA-MP	M/S J.K. LENKA
34	WPC(OAC)/1064/2015 538/2022	PUSPAMITRA SWAIN-MP	
35	ABLAPL/8161/2020 539/2022	GOBARBHAN DHURUA @ GOBARDHAN DHRUA-MP	
36	ABLAPL/2647/2021 540/2022	SAWAN KUMAR PATTANAYAK-MP	RAJENDRA N.ROUT
37	ABLAPL/1696/2020 541/2022	PABITRA KUMAR MAHAPATRA-MP	
38	ABLAPL/12242/2020 542/2022	FIROJA BIBI-MP	
39	ABLAPL/14891/2019 543/2022	MANASH JENA-MP	JAJATI KESHARI KHUNTIA
40	ABLAPL/2309/2021 725/2022	RAJESH BEHERA-MP	M/S.AKSHAYA KUMAR SAHOO
41	CRLA/614/2017 726/2022	TANKADHAR PRADHAN-MP	M/S D.PANIGRAHI, A.PANIGRAHI, P.C.DEHURY, S.ACH
42	CRLA/413/2014 727/2022	BIMAL NAIK-MP	A.K.SAHOO
43	CRLA/87/2019 728/2022	GANGA @ GANGADHAR BHOL-MP	DIGAMBARA MISHRA
44	CRLA/249/2020 781/2022	SUBASH TIRIYA @ TUTU-MP	RABI NARAYAN BEHERA
45	BLAPL/1310/2022 782/2022	SANTOSH DIGAL-MP	
46	BLAPL/3118/2022 783/2022	MANASH RANJAN NAYAK-MP	SARAT KUMAR ACHARYA
47	BLAPL/3051/2022 784/2022	BIRANCHI NARAYAN MALLICK @ MALIK-MP	SUMIT KUMAR MOHANTY
48	BLAPL/1148/2022 785/2022	SUPRAVAT MAHAPATRA-MP	RAMAKRISHAN NAIK
49	BLAPL/8547/2021 786/2022	SUPRABHAT MOHAPATRA @ PAPUN-MP	
50	BLAPL/5511/2021 787/2022	CHANDAN AKASH MOHANTY-MP	
51	BLAPL/8112/2021 788/2022	DURYODHAN SAMANTARAY-MP	ASHOK SAHOO
52	BLAPL/4204/2022 789/2022	ARUN KUMAR PATRA-MP	NISHIKANTA MISHRA
53	BLAPL/8554/2021 790/2022	PUNAM DEVI @ POONAM DEVI-MP	DUSHMANTA SAHOO
54	BLAPL/11491/2021 791/2022	SANTOSH KUMAR PATRA-MP	
55	BLAPL/508/2022 792/2022	CHANDAN PRADHAN @ CHANDAN KUMAR PRADHAN-MP	NIRUDHA DAS
56	BLAPL/5309/2021 1030/2022	M/S RAAS PROCESSORS PVT. LTD.-MP	MANAS RANJAN BEHERA
57	CRLMC/1265/2022 1031/2022	M/S RAAS PROCESSORS PVT. LTD.-MP	MANAS RANJAN BEHERA
	CRLMC/1266/2022		

58	1032/2022 CRLMC/1267/2022	M/S RAAS PROCESSORS PVT. LTD.-MP	MANAS RANJAN BEHERA
59	1033/2022 CRLMC/1273/2022	SURYA NARAYANA RATHA-MP	ARIJEET MISHRA
60	1034/2022 CRLMC/1254/2022	SK.MOHAMMAD SAHAJUDDIN-MP	MANAS RANJAN BADAJENA
61	1035/2022 CRLMC/1059/2022	PRAMOD SWAIN-MP	GOPAL KRUSHNA MOHANTY
62	1036/2022 CRLMC/1276/2022	SAMARENDRA BHUTIA-MP	SAROJ KUMAR PADHI
63	1037/2022 CRLMC/1279/2022	SAROJ KUMAR ROUT@SAROJ ROUT-MP	BIKASH KUMAR PADHI
64	1038/2022 CRLMC/1280/2022	MAHENDRA KISAN-MP	BIJAYA KUMAR RAGADA
65	1039/2022 CRLMC/1281/2022	HAR KUMAR SAHU-MP	BIRAJA PRASAD TRIPATHY
66	1040/2022 CRLMC/1284/2022	N.CHIRANJIBI RAO-MP	KISHORE KUMAR MISHRA
67	1041/2022 CRLMC/1285/2022	PREETAM MOHANTY-MP	KISHORE KUMAR MISHRA
68	1042/2022 CRLMC/1286/2022	PREETAM MOHANTY-MP	KISHORE KUMAR MISHRA
69	1043/2022 CRLMC/1287/2022	PREETAM MOHANTY-MP	KISHORE KUMAR MISHRA
70	1673/2022 WA/659/2022	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA, AGA
71	1674/2022 WA/659/2022	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA, AGA
72	1675/2022 WA/659/2022	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA, AGA
73	1676/2022 WA/660/2022	STATE OF ODISHA-MP	KARUNAKAR DAS, ASC
74	1677/2022 WA/660/2022	STATE OF ODISHA-MP	KARUNAKAR DAS, ASC
75	1678/2022 WA/661/2022	STATE OF ODISHA-MP	KARUNAKAR DAS, ASC
76	1679/2022 WA/661/2022	STATE OF ODISHA-MP	KARUNAKAR DAS, ASC
77	1680/2022 WA/661/2022	STATE OF ODISHA-MP	KARUNAKAR DAS, ASC
78	1681/2022 WA/662/2022	STATE OF ODISHA-MP	HARMOHAN DHAL, AGA
79	1682/2022 WA/662/2022	STATE OF ODISHA-MP	HARMOHAN DHAL, AGA
80	1683/2022 WA/663/2022	STATE OF ODISHA-MP	HARMOHAN DHAL, AGA
81	1684/2022 WA/663/2022	STATE OF ODISHA-MP	HARMOHAN DHAL, AGA
82	1685/2022 WA/664/2022	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY, AGA
83	1686/2022 WA/664/2022	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY, AGA
84	1687/2022 WA/665/2022	ODISHA STATE CASHEW DEVELOPMENT CORPORATION	RAMESH ACHARY
85	1688/2022 WA/665/2022	ODISHA STATE CASHEW DEVELOPMENT CORPORATION	RAMESH ACHARY
86	1689/2022 WA/666/2022	ODISHA STATE CASHEW DEVELOPMENT CORPORATION	BIBHU PRASAD TRIPATHY
87	1690/2022 WA/666/2022	ODISHA STATE CASHEW DEVELOPMENT CORPORATION	BIBHU PRASAD TRIPATHY
88	1691/2022 WA/668/2022	ODISHA STATE CASHEW DEVELOPMENT CORPORATION	BIBHU PRASAD TRIPATHY
89	1692/2022	ODISHA STATE CASHEW DEVELOPMENT CORPORATION	BIBHU PRASAD TRIPATHY

90	WA/668/2022 1693/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
91	WA/667/2022 1694/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
92	WA/667/2022 1695/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
93	WA/667/2022 1696/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
94	WA/667/2022 1697/2022	STATE OF ODISHA-MP	PUSHPARAJ BHARADWAJ, ASC
95	WA/669/2022 1698/2022	STATE OF ODISHA-MP	PUSHPARAJ BHARADWAJ, ASC
96	WA/669/2022 1699/2022	STATE OF ODISHA-MP	PUSHPARAJ BHARADWAJ, ASC
97	WA/669/2022 1700/2022	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY, AGA
98	WA/670/2022 1701/2022	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY, AGA
99	WA/670/2022 1702/2022	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY, AGA
100	WA/671/2022 1703/2022	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY, AGA
101	WA/671/2022 1704/2022	PRANATI RAY-MP	AMBIKA PRASAD RAY
102	WA/672/2022 1705/2022	PRANATI RAY-MP	AMBIKA PRASAD RAY
103	WA/672/2022 6266/2022	RAJENDRA KUMAR PATRA-MP	SUBHRANSU BHUSAN MOHANTY
104	WP(C)/11983/2022 6267/2022	RATIKANTA PRADHAN-MP	SURYA NARAYAN PATNAIK
105	WP(C)/11990/2022 6268/2022	STATE OF ODISHA-MP	DEBAKANTA MOHANTY, AGA
106	WP(C)/11989/2022 6269/2022	CHITTARANJAN PARIDA-MP	SUBASH CHANDRA PANDA
107	WP(C)/11428/2022 6270/2022	MEERA MISHRA-MP	AMIT PRASAD BOSE
108	WP(C)/12000/2022 6271/2022	STATE OF ODISHA-MP	DEBAKANTA MOHANTY, AGA
109	WP(C)/12002/2022 6272/2022	ANADI CHARAN JENA-MP	M/S.SUBHRANSU BHUSAN MOHANTY
110	WP(C)/22418/2019 6273/2022	M/S SUMEET SECURITY SERVICE,BBSR-MP	AMIT PRASAD BOSE
111	WP(C)/12018/2022 6274/2022	K.SATISH KUMAR SUBUDHI-MP	
112	WP(C)/4662/2022 6275/2022	SABITA DAS-MP	PRADEEP KUMAR DAS
113	WP(C)/12022/2022 6276/2022	SURENDRA PRASAD DHAL-MP	S.B.MOHANTY
114	WP(C)/2134/2021 6277/2022	STATE OF ODISHA-MP	DEBAKANTA MOHANTY, AGA
115	WP(C)/12008/2022 6278/2022	JAGATA JIBAN BHANJA-MP	JIBANANANDA MOHANTY
116	WP(C)/12026/2022 6279/2022	JAYADEBA PRADHAN-MP	SURYA NARAYAN PATNAIK
117	WP(C)/12025/2022 6280/2022	RANJITA BARIK-MP	SATYABRATA MOHANTY
118	WP(C)/12029/2022 6281/2022	SATYARANJAN SAMAL-MP	PRAVAT RANJAN DASH
119	WP(C)/12032/2022 6282/2022	SANJAYA KUMAR PATRA-MP	PRAVAT RANJAN DASH
120	WP(C)/12034/2022 6283/2022	MANAS RANJAN BEHERA-MP	PRAVAT RANJAN DASH
	WP(C)/12035/2022		

121	6284/2022 WP(C)/12036/2022	DUSMANTA KUMAR CHHOTARAY-MP	PRAVAT RANJAN DASH
122	6285/2022 WP(C)/12037/2022	SMRUTI RANJAN DAS-MP	PRAVAT RANJAN DASH
123	6286/2022 WP(C)/12038/2022	RADHAKANTA NAYAK-MP	SUNIL MISHRA
124	6287/2022 WP(C)/24666/2021	SANTALAL DEEP-MP	NIRA SUNDAR PANDA
125	6288/2022 WP(C)/12040/2022	SAMSAD KHAN-MP	BASUDEV PUJARI
126	6289/2022 WP(C)/12042/2022	PRATYUSH KUMAR BEHERA-MP	SUBRAT MISHRA
127	6290/2022 WP(C)/10066/2020	BIMALESWAR TRIPATHY-MP	
128	6291/2022 WP(C)/10067/2020	SUMANTA GOCHHAYAT-MP	
129	6292/2022 WP(C)/10101/2020	NABIN KUMAR SAHU-MP	
130	6293/2022 WP(C)/10180/2020	PRADEEP KUMAR PRADHAN-MP	
131	6294/2022 WP(C)/11080/2020	MANOJ KUMAR SAMAL-MP	
132	6295/2022 WP(C)/11082/2020	SANJEEB KUMAR NAYAK-MP	
133	6296/2022 WP(C)/11083/2020	CHITTA RANJAN BEHERA-MP	
134	6297/2022 WP(C)/11086/2020	PRADEEP KUMAR NAYAK-MP	
135	6298/2022 WP(C)/11084/2020	NIRANJAN DASH-MP	
136	6299/2022 WP(C)/11085/2020	DILIP KUMAR ROUT-MP	
137	6300/2022 WP(C)/12286/2020	DEBADATTA BEHERA-MP	
138	6301/2022 WP(C)/37844/2021	KABITA NAIK-MP	IPSIT AUROBINDO ACHARYA
139	6302/2022 WP(C)/12054/2022	SATYABHAMA ROUT-MP	SANJAY KUMAR SAMANTARAY
140	6303/2022 WP(C)/12060/2022	DIST. CRICKET ASSOCIATION, BOUDH-MP	PRAFULLA KUMAR RATH
141	6304/2022 WP(C)/4453/2020	SARAT KUMAR ROUT-MP	M/S.SATRUGHNA DASH ..A
142	6305/2022 WP(C)/12068/2022	SASMITA MOHANTA-MP	SATYABRATA SATAPATHY
143	6306/2022 WP(C)/18763/2021	SMITA MANGARAJ-MP	
144	6307/2022 WP(C)/12071/2022	PRIYANKA MOHANTY-MP	SADAYA LAXMI PATNAIK
145	6308/2022 WP(C)/10546/2022	BHOLANATH LENKA-MP	T.PANIGRAHI
146	6309/2022 WP(C)/12076/2022	JOGESWAR NAYAK @ NAIK-MP	SIDHARTHA DAS
147	6310/2022 WP(C)/9975/2022	RAJ KISHORE SARANGI-MP	ANJAN KUMAR BISWAL
148	6311/2022 WP(C)/5820/2021	ASHOK KUMAR PRADHAN-MP	DURGA PRASAD NANDA
149	6312/2022 WP(C)/12087/2022	M/S P.K.MININGS PVT. LTD.-MP	RUPESH KUMAR KANUNGO
150	6313/2022 WP(C)/12099/2022	CHANDRA SEKHAR PANDA-MP	PRASANTA KUMAR NANDA
151	6314/2022 WP(C)/12100/2022	MANAS RANJAN SAHOO-MP	BISWAJIT NAYAK
152	6315/2022	DR. PRIYANKA SUBHADARSHINI-MP	T.K.BISWAL

153	WP(C)/12102/2022 6316/2022	DWAIPAYAN PATTANAIAK-MP	SASWATI MOHAPATRA
154	WP(C)/11993/2022 6317/2022	GIRIJA SHANKAR PANIGRAHI-MP	
155	WP(C)/9390/2022 6318/2022	TUNA CHOUDHURY-MP	SOUMYA KANTA MOHAPATRA
156	WP(C)/12104/2022 6319/2022	NIBEDITA BEHERA-MP	BISWAJIT PASAYAT
157	WP(C)/12105/2022 6320/2022	GHANASHYAM NAYAK-MP	SOUMYAKANTA MOHAPATRA
158	WP(C)/12106/2022 6321/2022	SUGYAN KUMAR JENA-MP	SOUMYAKANTA MOHAPATRA
159	WP(C)/12107/2022 6322/2022	BALARAM BEHERA-MP	SURYAKANTA DASH
160	WP(C)/12108/2022 6323/2022	DR. LIPTIMAYEE SAMAL-MP	T.K.BISWAL
161	WP(C)/12110/2022 6324/2022	SANATAN RAM-MP	SATYABADI MANTRY
162	WP(C)/12116/2022 6325/2022	PRASHANT @ PRASANTA KUMAR SENAPATI-MP	BISWA PRAKASH DHAL
163	WP(C)/12117/2022 6326/2022	MITA DAS-MP	SAMIR KUMAR MISHRA
164	WP(C)/12118/2022 6327/2022	SARAT KUMAR NAYAK @ SARAT CHANDRA NAYAK-MP	SANDIPANI MISRA
165	WP(C)/12119/2022 6328/2022	BHUSAN STEEL LTD.-MP	M/S.PRAVAKAR BEHERA,S.P.SARANGI,T.PATNAIK
166	WP(C)/31460/2011 6329/2022	TATA STEEL BSL LTD-MP	M/S.SARADA P.SARANGI
167	WP(C)/2914/2019 6330/2022	GOUTAM PATTANAIAK-MP	CHITRASEN PARIDA
168	WP(C)/11362/2022 6331/2022	RUPAK KUMAR DAS-MP	SASWAT DAS
169	WP(C)/12123/2022 6332/2022	PRASANNA KUMAR DAS-MP	SASWAT DAS
170	WP(C)/12125/2022 6333/2022	HIMANSHU SEKHAR PANDA-MP	SASWAT DAS
171	WP(C)/12124/2022 6334/2022	THE AUTHORIZED OFFICER CUM ASST. CONSERVATOR	DEEPAK KUMAR RAJARAM
	WP(C)/12126/2022		